

SL.No.9

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 22.05.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/811/2023 in Company Petition IB/316/2022
NAME OF THE COMPANY	Link Well Telesystems Pvt Ltd
NAME OF THE PETITIONER(S)	Fourth Dimention Solutions Ltd
NAME OF THE RESPONDENT(S)	Link Well Telesystems Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

IA (IBC)/811/2023

Mr. Amir Bavani takes notice on behalf of the Respondent. However, none appears for the Applicant. For filing counter, post on 03.07.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)